

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

CP(IB) No. 14/09/HDB/2018

U/s. 9 of the IBC 2016, R/w Rule 6
of the I&B (AAA) Rules, 2016,

In the matter of:

Andhra Pradesh Power General Corporation Ltd (AP GENCO)
Vidyut Soudha, Gunadala,
Vijayawada-520004.

... Petitioner

Versus

Northern Power Distribution Company of Telangana Ltd.
Vidyut Bhavan, Nakkalagutta,
Hanamkonda, Warangal-506001,
Telangana.

... Respondent

Date of Order: 04.01.2018

CORAM:

Hon'ble Mr. Rajeswara Rao Vittanala, Member (Judicial)
Hon'ble Mr. Ravikumar Duraisamy, Member (Technical)

Parties/Counsels Present:

For the Petitioner : Shri Vimal Vasi Reddy, Advocate
For the Respondent : Shri V. Harish Kumar, Advocate

Per: Rajeswara Rao Vittanala, Member (Judicial)

ORDER

1. The Company Application bearing CP (IB) No. No. 14/9/HDB/2018 is filed by Andhra Pradesh Power Generation Corporation Limited (APGENCO) U/s. 9 of the IBC 2016 R/w Rule 6 of the IBC (AAA) Rules, 2016, by inter-alia seeking to



initiate a Corporate Insolvency Resolution Process (CIRP) in respect of TSNPDCL.

2. Heard Mr. Vimal Vasi Reddy, learned counsel for the petitioner and Mr. V. Harish Kumar, learned counsel for the Respondent.
3. The learned counsel for the Petitioner submitted that the Registry has raised certain objections which could not be complied with so far. Instead of complying with the objections, consequently amending petition, which is time consuming process, the learned counsel wanted to withdraw the present company petition, with a liberty to file a fresh petition. He has also filed a Memo dated 01.01.2018 to that extent.
4. Hence, the Company Petition bearing CP (IB) No. 14/9/HDB/2017 is disposed of as withdrawn by granting liberty to the petitioner to file fresh company petition in accordance with the law, for the same cause of action.



Sd/-

Ravikumar Duraisamy
Member (Technical)

Sd/-

Rajeswara Rao Vittanala
Member (Judicial)

[Signature]
for Dy. Regr./Asst. Regr./Court Officer/
National Company Law Tribunal, Hyderabad Bench

प्रमाणित प्रति
CERTIFIED TRUE COPY

केस संख्या
CASE NUMBER... CP (IB) No. 14/9/HDB/2018
निर्णय का तारीख
DATE OF JUDGEMENT... 4.1.2018
प्रति तैयार किया गया तारीख
COPY MADE READY ON... 9.1.2018